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STATEMENT

According to the information received from the State Government, after the Aligarh Muslim University (Amendment) Act, 1972 was passed by Parliament, there were some disturbances in Aligarh, Fe-rozabad, Varanasi in Uttar Pradesh in June, 1972. In Aligarh, where a protest programme against the enactment had been organised by some local leaders, the disturbances broke out on 5th June, 1972. In Varanasi and Ferozabad, the disturbances broke out on 15th June, 1972 which was being observed as a protest day against the enactment in response to a call given by the Aligarh Muslim University Old Boys' Convention Council, the Muslim League and the Muslim Majlis.

- 2. During the course of these disturbances, 33 persons were killed. Information regarding loss of property is being obtained.
- 3. The Central Government have been keeping in close touch with the State Government during the disturbances. Reports received from the State Government in this connection constitute matters which are the subject of correspondence between the Central Government and the state Government.

REVISION OF FEE FOR TALKERS

*109.SHRIMATI LAKSHMIKUMARI CHUNDAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether the fee which is paid to the talkers broadcasting on the A.I.R. was fixed in the year 1938 and has not been revised?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I.K. GUJRAL):
No, Sir.

The rates of fee for talkers were last revised upward in October, 1970 .

ATOMIC ENERGY PLANTS WITHIN NEXT FIVE YEARS

- •110. SHRIGUNANANDTHAKUR: Will the Minister of ATOMIC ENERGY be pleased to state:
- (a) The number of atomic energy plants which are likely to be established in the next five years ;
- (b) The places where they are to be located ; and
- (c) Whether any such plant will be set up in Bihar?

THE PRIME MINISTER AND MINISTER
OF ATOMIC ENERGY (SHRIMATI
INDIRA GANDHI) (a) Two Atomic Power
Stations, namely, the Rajasthan Atomic Power
Station-Unit

- | I & II, and the Madras Atomic Power Station -Units I & II, are likely to becom-
- ! missioned within the next five years. It is also planned to commence work on the Narora Atomic Power Station in two years and on the next Atomic Power Station in four years. Both the stations will consist of two reaclor units of 200/235 MWE capacity.
- (b) A decision on the location of the next Atomic Power Station can be taken only after the Site Selection Committee submits its final report and it is considered by the Government.
- (c) At present there is no such proposal. •111. [Transferred to the 8th August, 1972.]

PRICE-PAGE SCHEDULE FOR NEWSPAPER

- *112. SHRIMATI PRATIBHA SINGH: SHRI KALI MUKHERJEE: SHRI V.R. MOHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the All-Indian Newspaper I Editors Conference has sent any memo-i randum on the situation created by the † 10-page restriction on newspapers;

- (b) if so, the main observations and demands/requests made therein; and
- (c) What is Government reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) No, Sir.

(b) and (c) Do not arise.

MAIL BAGS FOUND ON THE PVOAD

- *113. SHRI K. CHANDRASEKHA-RAN: Will the Minister of COM-MUNICATIONS be pleased to state
- (a) whether Government's attention has been drawn to the report appeared in the *Hindu*, dated the 15th June, 1972 (Coimbatore Edition page 11) to the effect that two mail bags were found lying on the road near Trichur Railway Station;
- (b) whether it is a fact that one of the two mail bags contained examination papers of the Calicut University;
- (c) whether any enquiry was held into the incident and those found guilty punished; and
- (d) what steps are being taken for the safe transit of RMS bags from the Railway Stations to the Post Offices?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Yes, Sir.

- (b) It is a fact that one of the bags con tained Answer Papers sent by Calicut University.
- (c) The case is still under departmental investigations.
- (d) Adequate precautions are taken for the safe custody, conveyance and de-j livery of mails at all stages. In the instant J

I case, the bags had slipped down from the I mail bus while negotiating a gradient al-i though these were being escorted by a mail guard and 2 Extra Departmental Class IV officials. The circumstances leading to this incident are under departmental investigations for fixing responsi-I bility.

PLANS TO ERADICATE POVERTY

- *114. SHRI SITARAM JAIPURIA: Will the M inister of PLANNING be pleased to state:
- (a) whether private organisations and trade unions are officially associated with the Government programme of removing poverty; and
 - (b) if so, the details thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHANDHARIA): (a)and(b)Even thoguh some social organisations have been officially associated with the Government programmes of removing poverty, private organisations and trade unions have not been so far officially associated. In the Fifth Plan it is proposed to launch a direct attack on the problems of unemployment, employment and massive low-end poverty by stretching administrative, institutional and financial efforts to the maximum. The detailed exercises regarding the measures to be taken for eradication of poverty have still to be worked out. Government would consult and associate all concerned organisations bodies wherever necessary formulating and implementing such measures.

केन्द्रीय हिन्दी शिक्षण योजना के प्रधीन कार्य करने वाले चतुर्थ श्रेणी के कर्तनारी

115- श्री मान सिह वर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी शिक्षण योजना के अधीन चतुर्थ
 श्रेणी के कितने कर्मचारी कार्य कर रहे हैं;